

1	2	3	4	5
22.	Manipur	191.06	12.79	0
23.	Meghalaya	63.99	-10.35	0
24.	Mizoram	22.67	10.35	20
25.	Nagaland	0	11.27	0
26.	Odisha	605.58	124	0
27.	Puducherry	12.65	8.29	10
28.	Punjab	97.64	47.07	18.32
29.	Rajasthan	144.45	307.81	233.13
30.	Sikkim	0	0	0
31.	Tamil Nadu	405.1	250.76	438
32.	Tripura	10.66	11.87	0
33.	Uttar Pradesh	597.64	403.75	418.57
34.	Uttarakhand	63.83	34.93	11.05
35.	West Bengal	544.52	99.17	0
<b>TOTAL</b>		<b>8628.21</b>	<b>2877.07</b>	<b>1542.68</b>

#### Proposal for Day Care Centres in Karnataka

2434. SHRI M. VENKAIAH NAIDU : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether it is a fact that the Government of Karnataka has sent proposals for running Day Care Centres in 5 districts of Karnataka;

(b) if so, the action taken thereon by the Central Government;

(c) whether it is also a fact that the matter is pending since the last five years; and

(d) if so, the reasons for delay in according approval?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK) : (a) to (d) Only one ongoing project for running and maintenance of Day Care Centre at Bangalore by Nightingale Medical Trust has been received from the Government of Karnataka every year during the last five years. Grants have been released to the said NGO during each of the last five years.

Details of new proposals for running and maintenance of Day Care Centre recommended by the Government of Karnataka during the last five years are given below :

Year	No. of Proposals	District
2007-08	-	-
2008-09	1	Bangalore
2009-10	4	One each from Devangere, Bidar, Bangalore and Bagalkot
2010-11	7	One each from Bangalore, Kolar, Uttar Kannada, Chitradurga, Mangalore, Mandya and Bidar
2011-12	9	Two each from Tumkur and Yadgiri and one each from Raichur, Chitradurga, Bangalore, Belgaum and Culbarga

New proposals could not be taken up for the years 2008-09 and 2009-10 due to inadequate availability of funds under the Scheme. While examining the new proposals received during 2010-11 and 2011-12 as per norms and guidelines of the Scheme, certain deficiencies were found. The State Government has been requested to advise the NGOs to send their proposals complete in all respects. On receipt of the proposals in the Ministry, they will be examined as per norms and guidelines of the Scheme.

**Amount disbursed by Finance Development Corporation**

2435. DR. BHALCHANDRA MUNKEGAR : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) how much amount has been disbursed by various Finance Development Corporation under the Ministry during 2009-10, 2010-11 and 2011-12;

(b) whether the Ministry is happy with these amounts; and

(c) if not, the measures, it has adopted to enhance the loading?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK) : (a) The amount disbursed by the four Finance and Development Corporations under this Ministry during the last three years is as mentioned below :

Name of the Corporation	(Rupees in Crore)		
	2009-10	2010-11	2011-12
1	2	3	4
National Backward Classes Finance and Development Corporation	158.49	175.33	215.65